

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-762/ND/2020

IN THE MATTER OF:

Uttam Singhal

....Applicant

Vs.

M/s. Anushree Home Developers Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ashwarya Sinha, Mr. Alok K. Singh, Advs.

For the Respondent : Mr. Tarun Singla, Adv.

ORDER

Heard the submissions made by Ld. Counsels for both the parties. Ld. Counsels for both the parties are directed to be in readiness to argue the matter. List the matter on **14.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)